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RAJYA SABHA

Tuesday, the 21th January, 1976/the 1th Magha, 1897 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS S. C./S.T. Persons as Directors of Nationalised Banks

*390. SHRI BHAIYA RAM MUNDA:t SHRI NABIN CHANDRA BURA-GOHAIN:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government have considered the question of appointing some persons from Scheduled Castes and Scheduled Tribes as Directors in the Boards c f Dire ctors of all the nationalised barks, the State Bank of India and the Reserve Bank of India: and
- (b) if so, what is the number of such Directors and when they will be appointed?

THE MINISTER OF STATE IN CHARGE OF DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) and (b) At present, there are nineteen persons belonging to Scheduled Castes and Scheduled Tribes as non-official Directors/Members on the Beards of Reserve Bank of India and of public sector banks.

SHRI SARDAR AMJAD ALI: Will the Minister give us the bre<:k-up of Scheduled Castes and Scheduled Tribes?

MR. CHAIRMAN: If he has got the information, he can give.

SHRI PRANAB MUKHERJEE: In the case of the United Bank of India, both of them are Scheduled Tribes, the rest are Scheduled Castes.

श्री भरवाराम मुण्डा: शेड्युल्ड कास्ट ग्रीर शेड्युल्ड ट्राइब्स का रेण्यो श्राज 15 परसेंट ग्रीर साढ़े सात परसेंट का है, तो

fThe questii n was actually asked t n the floor of the H\>use by Shri Bhaiya Ram Munda.

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इस हिसाब से इन बोर्डों में इन लोगों की नियुक्ति करने के प्रश्न पर सरकार विचार करेगी?

SHRI PRANAB MUKHERJEE: The hon. Member is mistaken. We are talking of Directors and there is no such percentage regarding Scheduled Castes and Scheduled Tribes to be appointed en the Board of Directors.

श्री भय्याराम मुख्डा: शेड्युल्ड ट्राइब्स के लोग ज्यादातर जंगल श्रीर पहाड़ों पर रहते हैं श्रीर खेती करते हैं। उन को खेती के काम में तुंबे वगैरह बनाने में, पंपिंग सेट्स लगाने में ऋण की जरूरत होती है श्रीर उसे हासिल करने में शेड्युल्ड ट्राइब्स के लोगों को बड़ी दिक्कत होती है। इस लिए श्रगर वे लोग इन बोर्डों में श्रिधिक से श्रिधिक रहें तो वे श्रपनी कठि-नाइयों को बोर्ड के सामने रख सकते हैं। सरकार इन लोगों की दिक्कत को देखते हुए क्या श्रिधिक से श्रिक इस वर्ग के लोगों को बोर्डस में डाइरक्टर बनाने के प्रश्न पर विचार करेगी?

SHRI PRANAB MUKHERJEE: I do agree with the In n. Member that more and more Scheduled Castes and Scheduled Tribes should be involved in the management of banks so that their interests are looked after in a better way. I agree with the suggestion and it is our endeave ur to see that more and more pe. pic are appe in-ted.

SHRI NABIN CHANDRA BURA-GOHAIN: The Scheduled Caste and Scheduled Tribe people are much worried by ciming across the views expressed by some representative of the Government and also by courts that article 335 of the Constitution applies only to sppcintrrents to services and pests in oonnectkn with the affairs of the Union cr of a State and to posts the payment for which is made from the Consolidated Fund cf the State or of the Union and that posts in the publie sector undertakings are excluded. So, may I ask the hen. Minister what policy is being adopted so far ag the appointment

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of Scheduled Castes and Scheduled Tribes in the nationalised banks is concerned?

SHRI PRANAB MUKHERJEE: This question relates to the appointment of directors and not to the appointment of personnel or employees.

SHRI NABIN CHANDRA BURA-GOHAIN: I want to know the policy of the Government.

SHRI PRANAB MUKHERJEE: So far as the policy of the Government is concerned, we want to see that more and more Scheduled Caste and Scheduled Tribe people are employed in banks.

SHRI NABIN CHANDRA BURA-GOHAIN: What is the actual policy? May I know whether the provisions of article 335 are applicable in the case of appointments in the nationalised banks?

MR. CHAIRMAN: He has explained it. The Government will try to take them and more according to necessity.

SHRI N. H. KUMBHARE: The Scheduled Castes and Scheduled Tribes, who constitute 21 per cent, represent the lewest strata of the society and in the context of the twenty-point economic programme more emphasis should be laid on helping the poorer sections.

MR. CHAIRMAN: This question pertains only to the boards of directors.

SHRI N. H. KUMBHARE: As a matter of f let there are certain schemes drawn up by the banks so as to make loans available on liberal terms. But the response from he poorer sections has been very poor. Therefore, I would like to know whether the Government has under contemplation any other scheme by which all the needy people will be advanced loans on liberal terms and I think it should be possible to do this without asking from them any guarantee.

MR. CHAIRMAN: This question does not arise

SHRI N. H. KUMBHARE: Then I will ask another question.

MR. CHAIRMAN : You should have done it before.

SHRI N. H. KUMBHARE: We have been told by the Minister that some Directors have been appointed from amt ng the Scheduled Castes and Scheduled Tribes. I would like to know specifically whether Directors belonging to Scheduled Castes and Scheduled Tribes have been appointed on all the banks which have been nationalised. Is there any mechanism for ensuring that they are in all the banks?

SHRI PRANAB MUKHERJEE: I have already mentioned that Directors have not been appointed in all the banks. But we are trying to see that they are appointed in all nationalised banks and in the Central Board of the Reserve Bank and the State Bank of India in the headquarters.

SHRI N. H. KUMBHARE: By what time

श्री रोशन लाल: मैं वजीर आला से यह दरियापत करना चाहता हूं कि डाईरक्टर्स के अप्वाईमेन्ट के लिए कौन से जाब्ते और कायदे कानूनों की दरकार है जिनको पूरा करने के बाद शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स के लोग डाइरेक्टर्स बन सकते हैं?

SHRI PRANAB MUKHERJEE: I have already mentioned that there is no statutory provision for appointing Directors from Scheduled Castes and Scheduled Tribes. But in order to see that their interests are also looked after, we have taken the administrative decision to accommodate more and more people bel< ng-ing to these communities in the Boards of various nationalised banks.

SHRI ROSHAN LAL: What are the qualifications?

SHRI PRANAB MUKHERJEE: Experience in banks and financial management.

SHRI M. R. KRISHNA: The hon. Minister said that there are 14 Directors from these communities. I would like to know whether a ny directives or instructions have been given by the Finance Ministry to the Banks to take more and more people from these communities as Directors. These 14 Directors were taken by the bf.nks because they wanted th<m ctnsidtring their capacity. I want to know whether

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any definite directives or instructions have been given by the Finance Ministry and Sf so to what extent the banks have complied with them?

SHRI PRANAB MUKHERJEE: I have ilready replied that there is no statutory provision. But when we talk with the bank chtirmen, we tell them to see that suitable persons belonging to Scheduled Castes and Scheduled Tribes are recruited and we. . .

SHRI M. R. KRISHNA: That was tried all along by the Government of India and . . .

SHRI PRANAB MUKHERJEE: I have not finished the answer. The hon. Member was a Miiister and he knows whether we bave tried it or not. It in no use saying that we have tried it in the past. I can assure the hon. Member that we would like to see that within the shortest possible period each bank has one Director belonging to the Scheduled Castes or Scheduled Tribes. At thj same time. It will take some time.

Construction of Hotels in the Public Sector

♦391. SHRI MAHENDRA BAHADUR SINGH:

SHRI SAWAISINGH SISODIAF: SHRIMATI LAKSHMI KUMARI CHUNDAWAT :

DR. V. B. SINGH:

SHRI SARDAR AMJAD ALI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the number of hotels likely to be constructed in the public sector during the current year;
 - (b) the location of each hotel;
- (c) the expenditure involved in each case; and
- (d) the steps being taken to popularise the public sector hotels among tourists from various countries?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) and (c) During the current

financial year, 1975-76, the India Tourism Development Corporation, a public sector undertaking, has commissioned 2 new hotels at Calcutta and Kovalam. The estimated cost of these hotel projects is about Rs. 300 lakhs and Rs. 145 lakhs respectively.

(d) The marketing of the public sector hotels abroad is done primfrily thuvgh the travel trade. Arrangements also exist for direct reservation of seme 1TDC hotels through Hotel Reservation Services like Steigenbeiger Reservation Service & Utell India International. The Tourism Development Corporation also Pdvcrtiscs in foreign travel trade journals and other news media. Audio visual presentations on India Tourism Development Corporation services are made among foreign travel agents visiting India and also those located abroad in certain centres. The Government of India Tourist Offices abroad and Air India offices are regularly supplied with publicity material pertaining to India Tourism Development Corporation's hotels for dissemination amongst potential travellers and travel agents.

श्री सवाई सिंह सिसोदिया: पर्यटक विभाग ग्रपने ग्राप में एक महन उद्योग है। प्रकृति के वरदान से भारत में पर्यंटकों के लिए विशेष मनोरंजन, रोमांचकारी श्रीर ग्राकर्षक स्थल है । पर्यटक विभाग ने निस्सन्देह विदेशी पर्यटकों को भारत की म्रोर मार्कापत करने में प्रशंसनीय कार्य पिछले वर्षों में किया है। इस लिहाज से विदेशी पर्यटकों की संख्या में वृद्धि हो रही है। इन सारी परिस्थितियों को ध्यान में रखते हुए वर्तमान पंचवर्षीय योजना में विदेशी पर्यटकों की संख्या का क्या अनुमान निर्धारित किया गया था और भारत पर्यटन विकास निगम इस दौरान कितने होटल, लीज म्रादि चला रहा है और इनमें कितने यात्रियों के ठहरने का प्रवन्ध है पंचवर्षीय योजना की समाप्ति के बाद कितने यानियों के ठहरने की व्यवस्था हो सकेगी?

श्री सुरेन्द्र पाल सिंह : इन्होंने बड़ा लम्बा-चौड़ा प्रश्न कर दिया है। ग्रगर ग्राप

[†] qiestion was actually asked on the floor of the House by Shri Sawai Singh Sisodia.